

ITEM NO.4

REGISTRAR COURT. 1 SECTION III
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Civil Appeal 847/2012

INDIAN GRENITE CRUSHING CVOMPANY Appellant(s)

VERSUS

COMMR.OF COMMERCIAL TAXES LUCKNOW Respondent(s)

(with office report)

Date : 16/11/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. T. Mahipal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

None appears for the sole respondent despite due service.

Appellant has not filed statement of case despite expiry of the statutory period.

Registry to process the matter for being listed before the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)
Registrar